

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2017 &  
IA NO. 1253 OF 2019**

**Dated : 11<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Tajender K. Joshi  
Counsel for the Respondent(s) : Mr. Sakesh Kuma  
Ms. Gitanjali N.Sharma for R-1  
Mr. Tejasv Anand for R-2

**ORDER**

List the matter for hearing on **03.10.2019**. Meanwhile, brief written submissions on arguments be filed by both the parties with advance copy to other side.

**(Ravindra Kumar Verma)  
Technical Member**  
mk/pk

**(Justice Manjula Chellur)  
Chairperson**